

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.305/TT/2013

Date: 3.8.2015

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of Transmission tariff for 765/400 kV, 1X1500 MVA, ICT-2 at Dharmjaygarh Sub-station along with associated bays under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.

Sir,

Please furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 3.9.2015:-

- a) Details of element-wise (i.e. land, building and civil work, TL, S/s etc.) un-discharged liabilities as on COD and on closing of the each financial year during 2014-19 tariff block and details of year-wise discharge/reversal of the same, duly certified by the auditor;
  - b) Dates of drawl of the loans and infusion of the loan into the project. Also the treatment of the interest accrued/paid during the period, in case of variation in the date of drawl of the loan and infusion of the same in the project;
  - c) Applicable interest rate from date of drawl/infusion of the long term loan of SBI till the actual COD;
  - d) Period-wise and loan-wise computation of IDC from the date of infusion of debt up to COD in support of the claim of the IDC amounting to ₹359.33 lakh submitted vide auditor's certificate dated 22.9.2014;
  - e) Form-4 A and Form-15 as per format prescribed under the 2014 Tariff Regulations;
  - f) Reason for early drawl of SBI loan for the funding of Add-Cap, utilization of the loan from the date of drawl till the infusion in the project and treatment of interest on loan during said period;
  - g) Year-wise details of liability discharged, corresponding to initial spares procured up to cut- off date for transmission line and Sub-station separately.
2. It is further requested that editable soft copy (excel format) of information as at para (d) above may also be submitted to the undersigned, by 3.9.2015.

Yours faithfully,

Sd/

(Dr. P.K Sinha)  
Assistant Chief (Legal)